NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
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COMPANY PETITION/APPLICATION NO.	CP(IB) No. 50/9/HDB/2018
NAME OF THE COMPANY	Nilgiri Power Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Nilgiri Power Pvt Ltd
UNDER SECTION	
	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.S. Prashow Yo.	Adv.	9000157242	War.
Amir Ali Bavani. [DNIR & DNIR ALISCIATES]	Adv.	anir baranie aliragociates. um	America

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harish Kumas V. Sheets. V	Adv.	as 480 19373 mail hansh.v@ tahaleg	el com
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ORDER

Heard Mr.A.S.Prashanth and Mr. Amin Ali Benani Learned Counsel for the Petitioner and Mr.Harish Kumar V and Ms.V.Sheela Learned Counsel for the Respondent. Post the case on 21.02.2018 for admission.

Member (T)

Member (J)